

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 14706 of 2022

AND

W.P. (C) Nos. 9056 of 2013, 19625 of 2015 and 22421 of 2015

W.P.(C) No.14706 of 2022

Gita Rout

....

Petitioner

Mr. Ashis Kumar Mishra, Advocate

W.P.(C) No.9056 of 2013

Balagopal Mishra and another

....

Petitioners

W.P. (C) No.19625 of 2015

Mrinalini Padhi

....

Petitioner

W.P.(C) No.22421 of 2015

Dwija Dalpati

....

Petitioner

-versus-

State of Odisha and others

....

Opposite Parties

Mr. Debakanta Mohanty, Additional Government Advocate and
Mr. Ishwar Mohanty, Additional Standing Counsel

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

**ORDER
19.03.2023**

Order No.

14.

1. The present matter is taken up today on being mentioned by Mr. Debakanta Mohanty, learned Additional Government Advocate for the State stating that Dr. Manoj V. Nair who is the Convener of the Joint Task Force (JTF) is in some difficulty tomorrow and may not be available till 8th May, 2023.

2. List on 9th May, 2023 at 10.30AM. Mr. Mohanty, learned Additional Government Advocate for the State undertakes to inform all other counsel of the cancellation of tomorrow's date.

(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge

S.Behera

